

(22)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO.1031/92.

Date of Order: 23-11-92.

Between:

B.Padmamma.

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Applicant.

and

1. The Superintendent of Post Offices, Nellore Division, Nellore.
2. Chief Postmaster General, Andhra Pradesh, Abids, Hyderabad-1.
3. The Sub-Divisional Inspector (Post) Atmakur Mandal, Nellore Dist.

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Respondents.

For the Applicant: Mr.M.Prabhakara Rao, Advocate

For the Respondents: Mr.N.v.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE MR.R.BALASUBRAMANIAN : MEMBER(ADMN)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL)

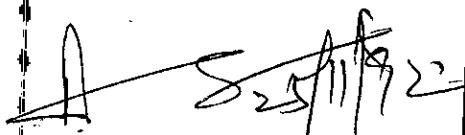
The Tribunal made the following Order:-

O.A.1031/92 is moved by way of lunch motion.

Admit: 8 weeks notice is given to the respondents to file a counter with an advance copy to the applicant. List the O.A. in usual course after pleadings are completed.

By way of an interim direction, we direct the respondents to continue the present provisional arrangement in accordance with law till a regular incumbent joins duty.

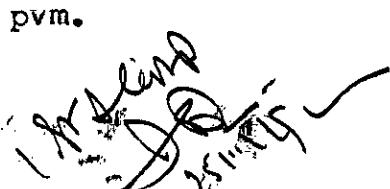
RE


Deputy Registrar(J)

To

1. The Superintendent of Post Offices, Nellore Division, Nellore.
2. The Chief Postmaster General, A.P.Abids, Hyderabad-1.
3. The Sub-Divisional Inspector (Post) Atmakur Mandal, Nellore Dist.
4. One copy to Mr.M.PrabhakarRao, Advocate, 5-9-22/26 Adarshnagar, Hyd-463.
5. One copy to Mr.N.v.Ramana, Addl.CGSC.CAT.Hyd.
6. One spare copy.

pvm.



TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

Dated: 23-11-1992

ORDER/JUDGMENT:

R.A. /C.A. /M.A.No

in

O.A.No. 1031/92

T.A.No.

(wp.No)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A.Ordered/Rejected

No orders as to costs

pvm

